GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO. 1540

TO BE ANSWERED ON 10.02.2021

AADHAAR CARDS FOR NRIs

1540. DR. RAM SHANKAR KATHERIA: SHRI NAYAB SINGH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to provide the facility of issuing Aadhaar card to the NRIs on their arrival in the country;
- (b) if so, the time by which the said facility is likely to be made operational;
- (c) the documents which are to be considered valid and essential as tatkal identity card for getting Aadhaar card issued; and
- (d) the number of such persons to whom Aadhaar cards have been issued so far through the said facility?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) and (b): Government of India, vide notification dated 20.09.2020, has notified that "a Non-Resident Indian, after his arrival in India, shall be entitled to obtain an Aadhaar number".

In pursuance with the aforementioned notification, procedure to be followed for Aadhaar enrolment of NRIs was laid down, vide circular dated 23.09.2019 and the guidelines for Aadhaar Enrolment/ update in respect of NRIs were issued on 04.11.2019.

(c): For NRIs, valid Indian Passport is accepted as proof of Identity document. Only Indian Address shall be captured at the time of Enrolment/ update. Any valid proof of address (POA) or Date of Birth (DoB) documents available for Residents as per notification dated 05.09.2019 will be applicable to NRIs also.

After successful completion of process like quality check, packet validation, demographic and biometric de-duplication etc. at UIDAI Data Centre, Aadhaar number is generated and issued to individual.

(d): Till date 15,782 Aadhaar numbers have been generated for NRI enrolments.
